

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 86(ND)/14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017

NAME OF THE COMPANY: Radiant Cement Company Pvt. Ltd.&Ors. V/s M/s Navneet Garg.

SECTION OF THE COMPANIES ACT: 397/398

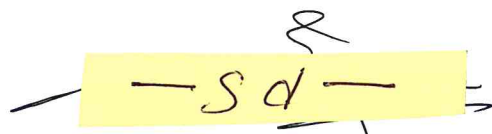
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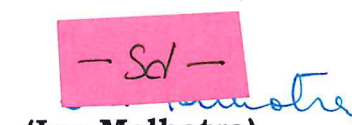
	For the Petitioner (s) :	Mr. K. Datta, Advocate Mr. Shantanu Parashar, Advocate		
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	For the Respondent (s) :	Mr. P. Nagesh, Advocate Mr. Dhruv Gupta, Advocate		
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ORDER

No time left. Post lunch one of us (Member Technical) would be sitting in the Special Bench. In view of the same, adjourned to 8th October, 2017. In the meantime, Ld. Counsels for the parties have proposed to initiate talks of a possible compromise.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)